

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2018**

**Dated: 26<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Dr. Bharat Jhunjunwala</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Uttar Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Ankur Sood  
Mr. Ankush Bhardwaj

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1  
  
Mr. Yashaswi Kant  
Mr. Vishrov Mukherjee for R-2  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3

**ORDER**

Learned counsel for the Appellant seeks three weeks' more time to file rejoinder. Time is granted. He may file the same on or before 22.04.2019 with advance copy to the other side.

List the matter on **22.04.2019.**

**(S. D. Dubey)**  
**Technical Member**

*Pr/kt*

**(Justice Manjula Chellur)**  
**Chairperson**